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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with
TP No. 27/397-398/NCLT/AHM/2016 (New)
CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA_/2016 with
CP No. 49/397-398/CLB/MB/2012 (Old)


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018**

Name of the Company: Kusum Tibrewal & Ors.
V/s.
Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ASHOK MEHTA	PCS	A.R. for Petitioners.	
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2.

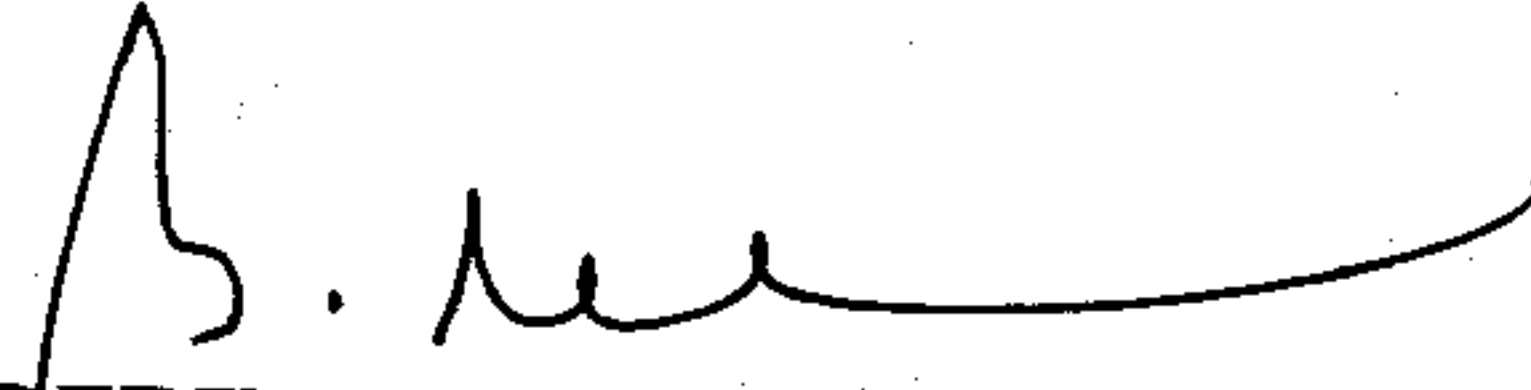
ORDER

Learned PCS Mr. Ashok Mehta present for Petitioners. None present for Respondents.

At request of petitioner PCS.

List the matter on 08.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of February, 2018.